- (c) if so, the details and the outcome thereof; and
- (d) the action taken against the persons found guilty?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) to (d). The information is being collected and to the extent available will be laid on the Table of the House.

[Translation]

Export Growth

534. SHRI SHIVRAJ SINGH CHAUHAN : SHRI RAMESHWAR PATIDAR :

Will the Minister of COMMERCE be pleased to state:

- (a) the impact of new Import and Export Policy on export trade and the value of the export undertaken from April, 1996 till date in various sectors;
- (b) whether export to such countries having common currency has increased:
 - (c) if so, the details thereof; and
- (d) the steps proposed to be taken to improve export?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The impact of the Exim Policy as rfeflected in the levels of exports appears to be favourable. Indian exports (as per latest available DGCIS data) for April-Sept. '96 are valued at US \$ 16.14 billion which represents a growth of 9.9% over the export level of US \$ 14.68 billion for April-Sept., 1995.

(b) and (c). India's exports to all principal regions in the world have increased excepting Eastern Europe. Trade Data as received from DGCI&S is indicated in Indian Rupee terms. Denominated in dollar terms, for purposes of comparison, India's exports to principal regions during April-August, 1996 (which is the latest period for which data is available) is given below:

Value in US \$ million

Region	1995-96 (Ap r A ug.)	1996-97 (AprAug.)
West Europe	3677	3763
Asia & Oceania	4753	5358
America	2524	2999
Africa	592	672
East Europe	532	487

(d) Export promotion is a continuous process and steps are being taken to boost exports in consultation with trade, industry and other concerned institutions.

[English]

Bungling in Hazaribagh Banks

- 535. SHRI JAI PRAKASH (Hardoi): Will the Minister of FINANCE be pleased to state:
- (a) whether the attention of the Government has been drawn to the newsitem captioned "Bunglings detected in Hazaribagh Banks" appearing in the Hindustan Times dated October 5, 1996;
- (b) if so, the facts thereof and the action taken by the Government thereon:
- (c) whether any proposal to undertake a survey of commercial banks in the country is under the consideration of the Government to detect such more cases: and
- (d) if so, the details thereof and if not the reasons therefor?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the House.

Supply of Coal to SAIL

- 536. SHRI ANNASAHIB M.K. PATIL: Will the Minister of COAL be pleased to state:
- (a) whether Coal India Limited (CIL) has decided to stop coking coal supplies to SAIL, under the credit system because of mounting arrears and consequent cash crunch and introduced a cash and carry system;
- (b) if so, the details of the arrears of payment outstanding against major steel units, unit-wise;
 - (c) the reasons for non-payment of dues by SAIL;
- (d) the steps taken for realisation of arrears and results thereof: and
- (e) the steps taken by the CIL to improve its coal supply services?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) Coal India Limited has introduced a Cash and Carry system for supplies of coal from Bharat Coking Coal Limited (BCCL) to the units of Steel Authority of India Limited (SAIL) since 15.10.96. Other coal subsidiaries of CIL, however, continue to supply coal to steel plants as per the earliar system.

(b) Details of the arrears of coal sale dues outstanding against major Steel Plants, unit-wise as